BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

CP(IB) NO.356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Nam	ne of the Company	Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast F		
Under Section		8 & 9 IBC		
SI. No.	Representativ	tion of Authorized re (IN CAPITAL TERS)	Appearing on behalf of	Signature with date

- 1. Mais Marijn Bhutterya, Adv 2. Asilora Basu, Adv
- 3. Soula Shanna, Adv
- 4. Ultam Sharma, Adv

Soperedoud Conditor

letter Showman

- 1. AKHILESH KU-SHRIVASTAVA, Adv. Z objecting Party 2. AKASH SHARMA, Pr.CS J objecting Party
- Axach Sharry

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ORDER

Ld. Lawyer on behalf of the operational creditor is present.

Ld. Lawyer as an intervenor has also appeared who filed the application in the registry only yesterday which is not yet on board. It is directed that a copy of the said application be given to the Operational Creditor by the intervenor and also to expedite the registration of the application in the registry.

Fixed on 07.08.2017.

MANORAMA KUMARI MEMBER(J)